

**The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

-OA/TA/MP. No. 620 /1993 in O.A. 311/90

Samney Singh Versus U.O.I. for.

of Order

Orders

This is a Misc. Application filed by the applicant through his Counsel in O.A. no. 311/90 that is listed on 8.12.93. M.A. filed for leave to file the rejoinder to the reply. On scrutiny it is found in order.

Ham
7/12

S.O.(J) R
7/12

7-12-93

Mr. Kunal Rawat, Counsel
for the applicant.

Register & put up in Court
for admission 8-12-93

Ham

JAIPUR

8-12-93

Mr. Kunal Rawat - Counsel for the applicant

Heard the learned Counsel for the applicant.
The M.A. is allowed. The rejoinder may be taken
on record.

Only sent to
the app. on
nd
sk
g

Replied
to
the
order

G. Krishna
Gopal Krishna
Member (Judg.)

B. B. Mahajan
(B. B. Mahajan)
Member (Adm.)